

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/5063/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 29th August, 2018.


Sub: **Casual Leave.**

Ref:- Your letter No. DJD/4708/18, dtd. 27.08.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 27.08.2018 has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,

 29/8/18

JOINT. REGISTRAR (VIGILANCE)

Rohas